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NOTIFICATION 28th  
(INCOME-TAX)

NO. 1409 (F.NO. 197/42/76-IT(AI)). In exercise of the powers conferred by clause (v) of sub-section (23c) of Section 10 of the Income-tax Act, 1961 (43 of 1961) the Central Government hereby notifies 'Ramakrishna Sarada Mission, Calcutta' for the purpose of the said section for and from the assessment year(s) 1974-75.

  
( T.P. JHUNJHUNWALA ), DIRECTOR  
~~DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA~~

To

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